

**PROCEEDINGS OF THE DISTRICT JUDGE: GUNTUR**

**PRESENT:** - Sri G.Gopi Chand, B.Sc., M.A., LL.M., District Judge

**DATED: 13-07-2020**

Sub:- PUBLIC SERVICES – A.P.S.J.S. – Transfers and Postings of Junior Civil Judges – In-charge arrangements made – Orders – Issued.

Read:-Proceedings of Hon'ble High Court of Andhra Pradesh in ROC No.430/2020-B.Spl., dt.07-06-2020.

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As per the reference cited, the District Judge, Guntur is pleased to make the following alternate In-charge arrangements subject to ratification by the Hon'ble High Court:

**ORDER:**

1. Smt.A.Manjulatha who is posted as Additional Junior Civil Judge, Gurazala is directed to take charge of the post of Additional Junior Civil Judge, Gurazala from Smt.N.Radhika, Junior Civil Judge, Piduguralla.
2. Ms.E.Annamani who is posted as Principal Junior Civil Judge, Bapatla is directed to take charge of the post of Principal Junior Civil Judge, Bapatla and Additional Junior Civil Judge, Bapatla from Sri K.Madhu Swamy, Principal Junior Civil Judge, Repalle and she will be the full additional charge of the post of Additional Junior Civil Judge, Bapatla.
3. Sri Shaik Abdul Sharief, who is posted as Principal Junior Civil Judge, Tenali is directed to take charge of the post of Principal Junior Civil Judge, Tenali from Smt.Y.Premalatha, II Additional Junior Civil Judge, Tenali.

DIS NO - 2131  
13/7/20

  
DISTRICT JUDGE  
GUNTUR.

To  
The Additional Junior Civil Judge, Gurazala  
The Junior Civil Judge, Piduguralla  
The Principal Junior Civil Judge, Bapatla  
The Additional Junior Civil Judge, Bapatla  
The Principal Junior Civil Judge, Repalle  
The Principal Junior Civil Judge, Tenali  
The II Additional Junior Civil Judge, Tenali

The Registrar (Vigilance),  
High Court of Andhra Pradesh .... for information.